

CONSTITUTION (FORTY-FIRST
AMENDMENT) BILL

AS PASSED BY RAJYA SABHA

SECRETARY-GENERAL :— Sir, I lay on the Table of the House the Constitution (Forty-first Amendment) Bill, 1975, as passed by Rajya Sabha.

ASSENT TO BILLS

SECRETARY-GENERAL : Sir, I lay on the Table following three Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 4th August, 1975:—

1. The Taxation Laws (Amendment) Bill, 1975.
2. The Delhi Sales Tax Bill, 1975.
3. The Customs Tariff Bill, 1975.

Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following fourteen Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 4th August, 1975.

1. The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill, 1975.
2. The Constitution (Thirty-eighth Amendment) Bill, 1975.

3. The Maintenance of Internal Security (Amendment) Bill, 1975.
4. The Election Laws (Amendment) Bill, 1975.
5. The Banking Service Commission Bill, 1975.
6. The Telegraph Wires (Unlawful Possession) Amendment Bill, 1975.
7. The Agricultural Refinance Corporation (Amendment) Bill, 1975.
8. The Provident Funds (Amendment) Bill, 1975.
9. The Constitution (Thirty-ninth Amendment) Bill, 1975.
10. The Indian Coinage (Amendment) Bill, 1975.
11. The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1975.
12. The Cigarettes (Regulation of Production, Supply and Distribution) Bill, 1975.
13. The National Cadet Corps (Amendment) Bill, 1975.
14. The Public Financial Institutions Laws (Amendment) Bill, 1975.

13.45 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, January 6, 1976, Pusa 16, 1897 (Saku).